

**Distribution of Paper for use in
Newspaper Industry**

2058. SHRI V. TULSIRAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of distribution of paper during the last three years for use in the newspaper industry;

(b) whether it is a fact that in Andhra Pradesh the paper is not supplied to meet the requirements of newspapers published from the State; and

(c) if so, the reasons for such discrimination and the steps being taken to supply sufficient quantity of paper to meet the requirements of Andhra Pradesh ?

**THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI V.N. GADGIL) :**

(a) The details of newsprint allocated by the Registrar of Newspapers for India during the last three years are as under :—

Year	Quantity allocated (in M.T.)
1982-83	3,84,187
1983-84	4,04,860
1984-85	4,55,304

(b) No, Sir.

(c) Does not arise.

**Target of Water Harvesting Structure in
Sixth/Seventh Plan**

2059. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of water harvesting structure (Watersheds) proposed to be constructed in Orissa during Seventh Plan period;

(b) the target for the Sixth Plan period;

(c) whether the target for the Sixth Plan has been fully achieved and if not the reasons therefor; and

(d) Central assistance made for the above scheme ?

**THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION (SHRI YOGENDRA
MAKWANA) :** (a) During 7th Plan it is proposed to construct 6750 number of watersheds in the State of Orissa.

(b) For the 6th Plan the target was 2915 number of watersheds.

(c) During 6th Plan, 2901 watersheds were constructed. Thus, there was a slight shortfall in the achievement which was due to land dispute.

(d) A sum of Rs. 533.76 lakhs have been provided as Central assistance.

**Scheme for Marginal Farmers for Crop
Insurance**

**2060. SHRIMATI GEETA MUKHER
JEE :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any scheme in the Seventh Plan for subsidising the premium to be paid by the small and marginal farmers for crops insurance;

(b) how would the subsidy cost be shared between the Centre and the States;

(c) how much provision has been made in the Seventh Plan for this purpose;

(d) under what head is this provision accommodated in the Seventh Plan; and

(e) how much amount has been allocated by the Centre to this scheme during the First Year of the Seventh Plan ?

**THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION (SHRI YOGENDRA
MAKWANA) :** (a) Yes Sir.

(b) Fifty per cent of the insurance service charges (i.e. premium) in respect of—